

**Talks in U. N. Assembly on Cyprus Crisis**

537. SHRI HARI SINGH: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether an Indian Delegate to the recent U.N. Session along with four other non-aligned countries' delegates had talks with the directly interested and other parties on the Cyprus crisis; and

(b) if so, the outcome of the talks of the above five non-aligned countries?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI BIPINPAL DAS): (a) Yes, Sir.

(b) A draft resolution formulated by the Group of Five Non-aligned countries was adopted by the General Assembly on 1st November, 1974 by 117 votes in favour, none against and no abstentions.

The Resolution calls upon all States to respect the sovereignty, independence, territorial integrity and non-alignment of the Republic of Cyprus; urges the speedy withdrawal of all foreign armed forces and foreign military presence and personnel from the Republic of Cyprus; commends the contacts and negotiations taking place on an equal footing with the good offices of the U.N. Secretary-General, between the representatives of the two communities. It also states that all refugees should return to their homes in safety and expresses the hope that, if necessary, further efforts including negotiations, can take place within the framework of the United Nations for the purpose of implementing the provisions of the resolution, thus ensuring to the Republic of Cyprus its fundamental right to independence, sovereignty and territorial integrity.

**U.S. Naval Bases at Jufair in Persian Gulf and at Diego Garcia in Indian Ocean**

538. SHRI K. LAKKAPPA;  
SHRI R. V. SWAMINATHAN:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether U.S. Government's decision to maintain its naval base at Jufair in Persian Gulf and at Diego Garcia in Indian Ocean has created great danger to the Indian sub-continent;

(b) whether India is considering to take this threat in view while preparing her defence forces;

(c) whether India failed to protest to the U.S. Government; and

(d) the reaction of the Indian Government in the matter?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI BIPINPAL DAS): (a) In the Government's view the establishment or expansion of foreign military bases in the Indian Ocean increases tensions and great power military rivalry and thus endangers the peace and tranquility of the region affecting all the countries concerned.

(b) The Government take all relevant factors into account in formulating and implementing its defence policy.

(c) and (d). The Government's stand on the Indian Ocean as a Zone of Peace is well known and its grave concern in the matter has been conveyed to the US Administration.

**Statement made by Former Chief of Naval Staff regarding Maritime Capability of India**

539. SHRI K. LAKKAPPA;  
SHRI R. V. SWAMINATHAN:

Will the Minister of DEFENCE be pleased to state:

(a) whether the former Chief of Naval Staff has said that India should